

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 4160/2023 IN C.P. (IB)/432(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - Mr. Neha P Agrawal (RP)
IN THE MATTER OF
Topaki Media Private Limited
V/s
Planet Mobiles Private Limited.

Section: 30, U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.4160/2023: -

Presence: -

CS, P S Thakre

..... Applicant through VC.

List this matter on **06.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)